

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8255/2014

JAIPRAKASH ASSOCIATES LIMITED

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

ONLY I.A. NO. 153075 OF 2025 IN C.A. NO. 8259-8266/2014 and IA NOS. 176523 & 176524 OF 2026 IN SLP (C) 34790/2014 ARE LISTED UNDER THIS ITEM.

WITH

SLP(C) No. 34790/2014 (XI)

(IA No. 176524/2026 - EXEMPTION FROM FILING O.T. and IA No. 176523/2026 - WITHDRAWAL OF CASE / APPLICATION)

C.A. No. 8259-8266/2014 (III-A)

(IA No. 153075/2025 - ADDITION / DELETION / MODIFICATION PARTIES)

Date : 29-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN PALLI
[IN CHAMBER]

For Appellant(s) : Mr. Rohit Amit Sthalekar, Adv.
Mr. Siddhant Singh, Adv.
Ms. Rashmi Singh, AOR
Ms. Sharmila Upadhyay, AOR
Mr. Pawan Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Anmol Wadhwa, Adv.
Mr. Sunav Rastogi, AOR

For Respondent(s) : Mr. Vinay Garg, AOR
Mrs. Rachna Gupta, AOR
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.
Mr. Pradeep Misra, AOR
Ms. Indu Misra, Adv.
Mr. Daleep Dhyani, Adv.
Mr. Anupam Misra, Adv.
Mr. Suraj Singh, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR
Mrs. Aarti U. Mishra, Adv.
Mr. Harsh Som, Adv.

Mr. Lalitaksh Joshi, AOR
Ms. Minu Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 34790/2014

1. IA No. 176523/2026 is an application seeking withdrawal of SLP(C) No. 34790/2014.
2. For the reasons mentioned in the application, the same is allowed.
3. Accordingly, the Special Leave Petition stands dismissed as withdrawn.
4. Pending application(s), if any, shall stand disposed of.
5. IA No. 176524/2026- application seeking exemption from filing O.T. is allowed.

C.A. No. 8259-8266/2014

List I.A. No. 153075/2025 on 14.08.2026.

(KANIKA TAYAL)
COURT MASTER (SH)

(PARVEEN KUMAR RAWAT)
COURT MASTER (NSH)